

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. No. 676 OF 2025
U/S 18(1) R/W SEC 14, &15
OF N.G.T ACT, 2010**

IN THE MATTER OF

SUKHJINDER SINGH MAAN

... APPLICANT

Versus

PUNJAB POLLUTION CONTROL
BOARD AND ORS.

... RESPONDENTS

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S.NO.	PARTICULARS	PAGES
1.	REPORT/SITE PLAN DATED 12.03.2026 ISSUED BY AUTHORIZED SURVEYOR SHOWING THE DISTANCE OF THE NEARBY RESIDENTIAL HOUSES FROM THE NOZEL OF THE PETROL PUMP IN COMPLIANCE WITH THE ORDER DATED 06.01.2026 PASSED BY THIS HON'BLE TRIBUNAL	1

Date: 25.03.2026

Place: New Delhi

FILED BY

Praveen Kumar
**PRAVEEN KUMAR, ANKUR SHARMA,
VISHVENDER SINGH, VANSHIKA CHOPRA,
RAJAT SHARMA, TAJESHPAL SINGH GILL
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